

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH  
NEW DELHI.

MA.2407 & 2408/95  
OA-203/94

Date of decision 30-1-1996

Hon'ble Shri N.V.Krishnan, Acting Chairman  
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Ashutosh Indra Guru  
s/o Shri(Or.)H.N.Guru,  
resident of 025, Old Wing,  
Brahmaputra Hostel, Purwanchal,  
J.N.U. New Delhi.67

..Applicant

(By Advocate Shri Gyan Prakash )

vs.

1. Union of India through  
Secretary,  
U.P.S.C. Shahjahan Road, New Delhi
2. The Secretary,  
Ministry of Communications,  
Department of Posts, Patel Chowk,  
Parliament Street, New Delhi.

..Respondents

(By Advocate Shri M.M.Sudan through  
proxy counsel Shri B.K.Punj alongwith  
Shri Anoop Seth, Under Secretary(C)D.R.

ORDER (ORAL)

(Hon'ble Shri N.V.Krishnan, Acting Chairman )

In pursuance of the directions given on the last date, an intimation has been given to us by Shri A.K.Sexena, Joint Secretary(C) U.PSC through a letter which states that the on the basis of over-all performance, the applicant failed to qualify in the final results of successful candidates in the Geologists Examination, 1993. In the circumstances, it is not necessary for us to decide the legal issue whether the delay has occurred on receipt of the application which was sent by post. Applicant was interviewed only by the way of interim order. In terms

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of earlier submission, the learned counsel for the applicant  
seeks permission to withdraw the OA. Permission is granted.  
O.A. is dismissed as withdrawn.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*N.V.Krishnan*  
(N.V.Krishnan )  
Acting Chairman

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